THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/408

Dated Shillong, the 23rd June 2022

It is hereby notified to all concerned that DIVISION BENCH I comprising the Hon'ble the Chief Justice & Hon'ble Mr. Justice H.S.Thangkhiew will sit tomorrow, the 24th June, 2022 at 10:30 AM and DIVISION BENCH II comprising of the Hon'ble the Chief Justice & Hon'ble Mr. Justice W. Diengdoh will sit after the rising of DIVISION BENCH I.

Further, the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew will sit after the rising of the first DIVISION BENCH.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/408-A Dated Shillong, the 23rd June 2022 Copy for information to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong for kind information.
- 7. The Asst. Solicitor General/ Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/Secretary, High Court Bar Association, Shillong for kind information.
- 9. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded in the Official Website.
 - 10. Court Masters concerned for kind information & necessary action.
 - 11. Notice Board.
 - 12. Office File.

JOINT REGISTRAR (LISTING)

23/6/20